

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2021
IA(I.B.C)/801(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Ray,Adv.] For the Financial Creditor
Ms.Rituparna Sanyal,Adv.]
Ms.Zeba Khan, Adv.]
Ms. Muskan Saha,Adv.]

Mr.Rishav Banerjee,Adv.] For the RP

ORDER

1. Ld.Counsel for the Financial Creditor present. Ld.Counsel for the RP present.
2. **IA(I.B.C)/801(KB)2024-** is an application filed by the RP bringing on record the report at page 6 and this IA is accordingly allowed to the extent of taking the report on record.
3. Post the matter on **12/06/2024**. In the meantime, Personal Guarantor to file its response to the report filed by the RP.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**